

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).12479/2010

SOMAN

Petitioner(s)

VERSUS

INLAND WATERWAYS AUTH.OF INDIA & ANR.

Respondent(s)

WITH SLP(C) NO. 12480 of 2010

(With office report)

SLP(C) NO. 12481 of 2010

(With office report)

Date: 30/07/2010 This Petition was called on for hearing today.

For Petitioner(s)

Ms. Malini Poduval,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Await return of notice on the respondents.
List the matters on 30.8.2010.

(SUNIL THOMAS)
Registrar